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No.K.13017/04/2016-US.I  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 05<sup>th</sup> November, 2016.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint (i) Shri Vinod Goel, (ii) Shri Chander Shekhar, (iii) Smt. Anu Malhotra, and (iv) Shri Yogesh Khanna, to be Judges of the Delhi High Court, in that order of seniority, with effect from the date they assume charge of their respective offices.



(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tele: 2338 3037

To

The Manager,  
Government of India Press,  
**FARIDABAD**

No. K.13017/04/2016-US.I

Dated 05.11.2016

Copy to:-

- 1 (i) Shri Vinod Goel, (ii) Shri Chander Shekhar, (iii) Smt. Anu Malhotra, and  
(iv) Shri Yogesh Khanna, c/o The Registrar General, Delhi High Court, New Delhi.
- 2 The Secretary to Lt. Governor, NCT of Delhi, Delhi.
- 3 The Secretary to Chief Minister, NCT of Delhi, Delhi.
- 4 The Secretary to the Chief Justice, Delhi High Court, New Delhi.
- 5 The Chief Secretary, Government of NCT of Delhi, Delhi.
- 6 The Registrar General, Delhi High Court, New Delhi.
- 7 President's Secretariat, (CA.II Section), New Delhi
- 8 PS to Principal Secretary to the Prime Minister, New Delhi.
- 9 Additional Registrar (Conf.), O/o Chief Justice of India,  
5 Krishna Menon Marg, New Delhi.
- 10 PS to ML&J/PS to MoS (L&J)/PSQ to Secretary (Justice)/JS(J-II)/ DS(J)/ US.II/  
S.O.(Desk)
- 11 Notification copy uploaded on the website of the Department of Justice,  
Government of India, New Delhi at [www.doj.gov.in](http://www.doj.gov.in).

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*5/11/2016*

(Rajinder Kashyap)

Joint Secretary to the Government of India

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